

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

\*\*\*\*\*

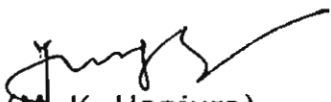
**ORDER**

**No: 188**

**Dated: 20.05.2016**

Consequent upon the acceptance of enquiry report by the Hon'ble Full Court, regular enquiry initiated against Sh. Kishore Kumar Bhagat, District Judge, is hereby closed and charge dropped.

By Order



(M. K. Hanjura)  
Registrar General

**Dated : 20.05.2016**

No. 6642-SS/P-S

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,  
.....for information & necessary action.
4. Sh. Kishore Kumar, District Judge, for information.



Registrar General